

**BEFORE THE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE, CHENNAI**

Original Application No. 20 of 2020 (SZ)

IN THE MATTER OF:

Tribunal on its own motion suo motu based on the news item in the Dinamalar Tamil Newspaper dated 27.01.2020 'Degeneration of Vandalur Lake due to unauthorized occupation and drainage water'

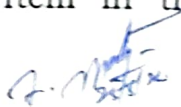
AND

Government of Tamil Nadu rep by its
Chief Secretary to Government and Ors. .. Respondents

**REPORT FILED BY THE SUPERINTENDING ENGINEER,
WRD, PALAR BASIN CIRCLE, CHENNAI**

I, A. Muthiah, son of Asokan, aged about 58 years officiating as Superintending Engineer, Water Resources Department (WRD), Palar Basin Circle, having my office at the PWD campus, Chepauk,. Chennai-5, submit my report as follows in compliance of the order dated 02.8.2022 made by this Hon'ble Tribunal in the Original Application herein. I am filing this report on behalf of the first respondent herein also.

2. It is stated that this Hon'ble Tribunal has taken on file the Original Application herein based on the News Item in the

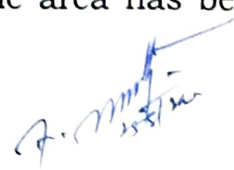

Superintending Engineer, WRD,
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Chepauk, Chennai-5.

Dinamalar Tamil daily dated 27.01.2020 about the degeneration of Vandalur lake due to unauthorized occupation and drainage water'.

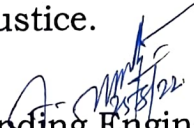
3. It is stated that the Vandalur lake is spread in an extent of 10 Ha to feed 54 Ha of land. It has the capacity to store 4.23 MCFT of water.

4. In this regard, it is stated that regarding the unauthorized occupation in the impugned lake, the tank was surveyed by the Revenue Department and there are 67 encroachers in the lake in an extent of 0.61.0 Ha. The details thereof were received by the Assistant Engineer, Water Resources Department, Irrigation Section, Padappai on 12.08.2022 after identification of encroachments found out during the survey made in Forms I and II and the Assistant Engineer has issued Show Cause Notice on 20.08.2022 and as such the eviction process has been started as per of the Tamil Nadu Protection of Tank and Eviction of Encroachments Act and Rules, 2007.

5. It is also submitted that in order to prevent dumping of garbage and other solid waste into the tank, the area has been fenced with chain links.



Superintending Engineer, WRD,
Palar Basin Circle,
Chepauk, Chennai-5.

It is, therefore, prayed that this Hon'ble Tribunal may be pleased to take on record the submissions made above and pass appropriate further orders as deemed fit in the facts and circumstances of the case and thus render justice.


Superintending Engineer, WRD
Palar Basin Circle
Chennai-5

VERIFICATION

I, A. Muthiah, son of Asokan, aged about 58 years officiating as Superintending Engineer, WRD, Palar Basin Circle, Chennai-5, do, verify that the submission made above are correct to the best of my knowledge and from records and I verify this on this...^{25th}.....Day of August, 2022 at Chennai.


Superintending Engineer, WRD
Palar Basin Circle
Chennai-5